GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:4204 ANSWERED ON:03.08.2009 UNEMPLOYED HANDICAPPED PERSONS Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of handicapped persons registered in the employment exchanges during each of the last three years and the current year, State-wise;
- (b) the number of such persons provided employment during the said period, State-wise and year -wise;
- (c) whether the quota reserved for the Handicapped/Scheduled Castes/Scheduled Tribes and Other Backward Classes persons is filled up regularly;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the efforts being made by the Government to fill up the reserved quota regularly?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a) & (b) As per the latest data available, the statement indicating State-wise number of physically handicapped job seekers registered in the employment exchanges, all of whom may not necessarily be unemployed, and those provided employment out of them during the years 2004, 2005 and 2006 is given in the Annexure.
- (c) to (e) All establishments of the Government of India are required to fill up the vacancies reserved for Physically Handicapped, Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) persons as per extant instructions. The Government of India launched a special recruitment drive to fill up the backlog of vacancies of SCs and STs in 2004. Special drive was again launched in 2008 to fill up the backlog of vacancies of SCs, STs, OBCs and the Persons With Disabilities (PWDs).